

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.11502 of 2020**

Prawir Kumar Pradhan @ Prabir Pradhan @ Tulu Pradhan
... .. Petitioner
Versus
The State of JharkhandOpposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional Sessions Judge-I, West Singhbhum at Chaibasa wherein, the learned Judge submits that the statement of the accused persons have been recorded under Section 313 Cr.P.C.

In view of the said report, two months extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)